



Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Jammu.

Notification
Jammu, the 1st of February, 2017

SRO 35.- In exercise of the powers, conferred by sections 16 and 17 of the Jammu and Kashmir Value Added Tax Act, 2005, and in supersession of notification SRO 212 dated 29th of June 2016, the Government hereby direct that in Schedule 'A' of the said Act, entry 34 shall continue to be in the said Schedule till 31.03.2018 or till the same is superseded by any other notification, whichever is earlier.

The notification shall come into force w.e.f. **01-04-2017**.

By order of the Government of Jammu and Kashmir.

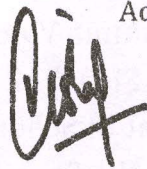
Sd/-
(Navin K. Choudhary), IAS
Commissioner/Secretary to Government
Finance Department


No. ET/Estt/180/2016
Copy to the:-

Dated : 01 -02-2017

1. Financial Commissioner, Agriculture Production Department.
2. Principal Secretary to the Chief Minister.
3. All Financial Commissioners.
4. Principal Resident Commissioner, J&K Government, New Delhi.
5. Principal Secretary to Hon'ble Governor.
6. All Principal Secretaries to the Government.
7. Chief Electoral Officer, J&K.
8. Divisional Commissioner, Jammu/Kashmir.
9. All Commissioner/Secretaries to the Government.
10. Secretary to Government, Department of Law, Justice & Parliamentary Affairs.

11. Excise Commissioner, J&K Jammu.
12. Commissioner Commercial Taxes, J&K, Jammu.
13. All Heads of Department.
14. All Deputy Commissioners.
15. Director Information, J&K, Jammu.
16. OSD/Spl. Assistants /Private Secretary to all Hon'ble Cabinet Ministers/Ministers of State.
17. General Manager, Government Press, Jammu/Srinagar.
18. Private Secretary to Chief Secretary, J&K.
19. Private Secretary to the Commissioner/Secretary to the Government, Finance Department.
20. Government order file/Stock file/Finance Website/GAD website.




01.02.17.
(T. K. Bhat), KAS
Additional Secretary to Government
Finance Department